

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.8354/2017

(Arising out of impugned final judgment and order dated 09/09/2016 in WP No. 37146/1996 passed by the High Court of Judicature at Allahabad)

AMAL KUMAR GANGULY

Petitioner(s)

VERSUS

THE STATE OF U.P AND ORS.

Respondent(s)

(With interim relief and office report)

Date : 01/05/2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Petitioner(s) Mr. K.C. Vishwakarma, Adv.
 Mr. Balraj Dewan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Tag with Civil Appeal No.318 of 2013.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Court Master